

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 05**

**IA 3290/2024 IA 3291/2024 IN C.P. (IB)/322(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **TECHNOLOGY DEVELOPMENT BOARD V/s  
PERFECT INFRAENGINEERS LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 3290/2024 IA 3291/2024**

In view of Hon'ble High Court further extending the stay on deferment of the pronouncement of order in CP 322 of 2023, List this matter on Board on **02.07.2024** along with CP 322 of 2023 for pronouncement along with IA 3290/2024 & IA 3291/2024 for further consideration.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**